1	2	3
33.	Lakshadweep	0
34.	NCT of Delhi	2,044
35.	Pondicherry	317
	India National Army (INA)	22,468
	Total:	1,70,483

Law and order problem in Delhi

321. SHRI N.K. SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that law and order has considerably been affected in Delhi and NCR with incidents of robberies, rape, snatchings taking place almost daily due to a number of bikers gangs operating in several parts of Delhi;
- (b) whether Government is considering any proposal to strictly regulate the movement of motor bikes by restricting their entry into crowded and busy markets and interior roads frequented by pedestrians; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RADHIKA V. SELVI): (a) During the month of July, a few cases of robbery involving criminals operating on motorcycles were reported and highlighted in the media as crimes committed by Biker's Gangs. The details of the cases of rape, robbery and snatching reported in 2008 in Delhi are given below:

Year	Rape	Robbery	Snatching	
2007	598	557	1243	
2008	466	541	1377	

It is evident from the above Table that the cases of rape and robbery have registered a decline in 2008 in comparison to such cases reported during 2007. However, the cases of snatching reported in 2008 have increased in comparison to such cases reported in 2007.

The details of cases of rape and robbery during 2006 and 2007 in respect of NCR regions outside Delhi as compiled by National Crime Records Bureau are given in the Statement (See below). NCRB does not maintain figures for snatching for these regions.

(b) and (c) The Delhi Police organizes checking on the Delhi roads periodically during which motorcycles are checked in order to identify those moving under suspicious circumstances, and the Delhi Traffic Police regularly prosecutes two wheeler riders/pillion riders

found driving without helmet and indulging in triple riding. As such, there is no proposal with Delhi Police to restrict the entry of motor bikes into crowded, busy markets and interior roads frequented by pedestrians.

Statement

Details of cases of rape and robbery during 2006 and 2007 in respect of NCR region outside Delhi

District	Rape		Robbery	
	2006	2007	2006	2007
Alwar	81	73	38	38
Faridabad	40	37	36	32
Gautambudh Nagar	26	17	37	47
Ghaziabad	29	30	44	45
Gurgaon	30	40	69	123
Jhajjar	15	14	19	15
Meerut	37	39	86	86
Sonipat	31	24	27	26
Mewat	35	44	6	17
Panipat	65	34	17	23
Rohtak	34	18	19	20
Rewari	21	22	23	35
Baghpat	12	17	30	26
Bulandshahar	27	44	28	33

Gaping holes in security measures in Mumbai

- 322. SHRI N.K. SINGH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that after 26/11 there are still gaping holes in Mumbai armour and number of office buildings, Government as well as private, do not have full proof security measures;
- (b) whether it is also a fact that Mumbai sea front remains poorly patrolled and completely unguarded; and
- (c) the steps Government has taken to make Mumbai and other such vulnerable cities full proof from terrorists?